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Government of India  
Ministry of Finance  
(Department of Revenue and Insurance)

.....

New Delhi, the 12th May, 1970.

NOTIFICATION  
INCOME-TAX

NO.67 (F.No.404/104/70-ITCC): In partial modification of the Notification No.64 (F.No.16/118/69-ITCC) dated 7th June, 1969 and in exercise of the powers conferred by sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby authorises:

1. Shri T.L. Dhingra
2. Shri R.R. Goswami

who are Gazetted Officers of the Central Government to exercise the powers of Tax Recovery Officers under the said Act.

2, This Notification shall come into force with effect from 12th May, 1970.

*R.D. Saxena*  
( R.D. Saxena )

Deputy Secretary to the Government of India

The Manager,  
Government of India Press,  
New Delhi.

NO.67 (F.NO.404/104/70-ITCC):

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